

2024:PHHC:013018-DB

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HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CWP-PIL-21-2024

Date of decision:31.01.2024

Nitin Mitto**.....Petitioner**

V/s.

State of Punjab and others**....Respondents**CORAM: HON'BLE MS. JUSTICE RITU BAHRI, ACTING CHIEF JUSTICE
HON'BLE MS. JUSTICE NIDHI GUPTA

Present: Petitioner in person.

Ms. Anu Pal, Sr. DAG, Punjab.

Ritu Bahri, Acting Chief Justice (Oral).

The petitioner is seeking direction to the respondents to make adequate arrangements for citizens of India by giving free of cost access for visiting Jang-E-Azadi Memorial at Kartarpur, Jalandhar as free access is given to citizens to visit other memorial including Jallianwala Bagh Amritsar, Bhagat Singh Memorial Khatkarkalan, SBS Nagar, Virasat-e-Khalsa, Anandpur Sahib.

The petitioner has made representations dated 28.11.2023 (Annexures P-3 to P-5) to the respondents in this regard.

Notice of motion.

Ms. Anu Pal, Senior Deputy Advocate General, Punjab accepts notice on behalf of the respondents.

Without expressing any opinion on the merits of the case, this petition is being disposed of by giving direction to respondent No. 1 to decide representations dated 28.11.2023 (Annexures P-3 to P-5) by passing a speaking

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order in accordance with law.

(RITU BAHRI)
ACTING CHIEF JUSTICE

(NIDHI GUPTA)
JUDGE

31.01.2024

Divyanshi

Whether speaking/reasoned:

Yes/No

Whether reportable:

Yes/No